

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

1. APPEAL/44(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Manhar Mills Pvt Ltd
Vs
Registrar Of Companies Mumbai

Section 252(3) of Companies Act, 2013

ORDER

1. Mr. Yahya Batatawala, Ld. Counsel for the Applicant present through physical mode.
2. The Registry as well as well Applicant is directed to issue notice to the RoC intimating the next date of hearing/ filing report and to place on record the tracking report alongwith notice before the next date of hearing.
3. Post this matter on **22.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)